

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 09  
Rst. A (CA) 01/JPR/2024  
CP No. 31/213/JPR/2021  
Under Section 213 of  
Companies Act, 2013

**In the matter of:**

**Natwar Lal Sodani**

...Petitioner

**Versus**

**Bhartiya Spinners Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Divanshu Mittal, PCS  
For the Respondent : Vrinda Lakhotia, Adv.  
Naresh Kumar Sejvani, Adv.  
Nitin, Proxy  
Ashish Tiwari, Adv.

**ORDER**

Heard Mr. Divanshu Mittal, PCS appearing on behalf of the Applicant. Ms. Vrinda Lakhotia, Adv. appearing on behalf of R-1 to 5. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of R-9 submitted that he will instructions from his client if any rejoinder is to be filed. Mr. Nitin, proxy counsel appeared on behalf of Mr. Nitesh Srivastava, Adv. for R-6. Mr. Ashish Tiwari, Adv. appeared on behalf of R-7 & 8. Reply has been filed on behalf of R-1 to 5. Reply, if any, may be filed within two weeks with an advance copy to the other side. List the matter before the regular bench on 11.07.2024.

-*Sd*-  
(Rajeev Mehrotra)  
Technical Member

-*Sd*-  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024

M.S.